Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 329/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		Reliance Commercial Finance Ltd -Vs-		
		Emta Coal Ltd		
Under Section		7 IBC		
SI. No.	Representa	gnation of Authorized Appearing on behalf of Signature date ETTERS)		
ı>		ann Mullick, Advocate & Financial Geditor } from	11/7/17-	
1)		Shama, Hav		
	COL	rautha Shaumar, Adv Slesy	1	
37	Mac Non	yanha Tibrewal, A)	177/1	
9)	pro 190	unvala Basu, Adv		
57	Ms Na	ORDER		

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a request that time be given as the process of settlement is going on with the Corporate Debtor. Prayer is allowed.

List the matter on 24/07/2017. No further adjournment shall be granted at any cost.

(Vijai Pratap Singh) Member (J)